

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 109 of 2012**

**Dated: 4<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Faridabad Industries Association & Ors. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission  
& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur,  
Mr. Vishal Anand and  
Ms. Awantika Manohar for R.2 & 3

**ORDER**

Mr. Anand K. Ganesan, the learned counsel for the Appellant will file his written submissions on 05.02.2013.

Post the matter for further hearing on **12.03.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ak/pg**